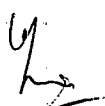


QA 139/87

21.7.93

9

None for the applicant  
Shri Darda counsel for respondents  
Application is dismissed in  
default of the appearance of the  
applicant.  
No order as to costs.

  
(M Y Priolkar)  
M(A)

  
(M.S. Deshpande)  
V.C.

Order/Instrument attached  
to 13/11/93  
on 21/7/93

  
24/8